

DIVISION BENCH

ITEM NO.105

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.272/2024 IN CP (IB) No.15/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEEPIKA CHAUBEY & ORS. V/S NHA INFRABUILD PRIVATE LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Sunder Khatri with Sh. Naman Khatri, : *For the Financial Creditor*

Sh. Ravi Grover &

Ms. Sushmita Mukherjee, Advs.

Sh. Ruchir Batra, Adv.

: *For the Corporate Debtor*

Sh. Sudhanshu Prakash, Adv.

: *For Applicant in IA No.272/2024*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Pleadings are complete in the present matter.
- 2.** At the joint request of the Ld. Counsels representing the parties, the matter is adjourned for hearing on 29th July, 2024, to be taken up at 03:00 PM.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

22nd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*